

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 44 OF 2018 &
IA NO. 230 OF 2018

Dated:23rd July, 2019

In the matter of:-

Transmission Corporation of Andhra Pradesh Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission &Ors....Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **01.10.2019.**

PS/Court Master

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